

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00606/2018

Jabalpur, this Wednesday, the 15th day of January, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Mohd.Sadik S/o Shri Mohd. Tahir, aged about 54 years,
Occupation casual Labour (Group D), Central Excise Department,
Civil Lines, Sagar (MP), R/o Lajpatpura Ward, Sagar (MP)-470002
2. Ram Sahay S/o Shri Late Shri Lal Kishan, aged about 46 years,
Occupation-Casual Worker (Group D), Central Excise Department,
City Center, Gwalior (MP) R/o Harnampura, Thatipur, Murar,
Gwalior (MP)-474001
3. Santosh Kumar Sharma, S/o Shri Bhagwan Lal Sharma,
Aged about 47 years, Occupation-Casual Labour (Group D)
Central Excise Department, Guna (MP), R/o Near Head Post
Office, New Colony, Guna (MP)
4. Bal Krishna S/o Late Shri Bhikamram, Aged about 40 years,
Occupation-Casual Labour (Group D), Central Excise Department,
City Centre, Gwalior (MP)-474001
5. Munna Khan S/o Late Shri Genda Khan, aged about 38 years,
Occupation-Casual Labour (Group D) Central Excise Department,
Range-Bamore, District Morena (MP), R/o Gangaram Ka Pura,
AB Road, Bamore District Morena (MP)
6. Radhey Shayam Rajak S/o Shri Ajuddi Prasad Rajak, aged about
46 years, Occupation-Casual Labour, (Group D) Central Excise
Department, City Centre Gwalior (MP), R/o Kuiyapura, Near
Panchmukhi Hanuman Temple, Datia (MP)-474001
7. Mohammad Sabir S/o Shri Nanne Khan, aged about 40 years,
Occupation-Casual Labour (Group 'D'), Central Excise
Department, Range-Dabra, District-Gwalior (MP)R/o Behind
Nagar Palika, District-Sheopur (MP)

8. Anil Kumar Neel S/o Late Shri Bhैया Lal Neel, aged about 43 years, Occupation-Casual Labour, (Group 'D') Central Excise Department, Range-Bhopal, District-Bhopal (MP), R/o Jahangirabad, Bapu Colony, Harijan Mohalla, Bhopal (MP)

9. Mohammad Asif, S/o Shri Mohammad Siddique, Aged about 53 years, Occupation-Casual Labour (Group D) Central Excise Department, Division & Range District Sagar (MP) R/o Near Vardaan Hotel, 5 Civil Lines Sagar (MP) 470002 **-Applicants**
(By Advocate –**NONE**)

V e r s u s

1. Union of India, through Secretary, Ministry of Finance, North Block New Delhi-110001

2. Principal Chief commissioner, Central Excise, Bhopal at Commissionrate, Bhopal (MP)

3. Central Board of Excise and Customs, Department of Revenue, Ministry of Finance, Government of India, through its Chairman, North Block, New Delhi 110001

4. Commissioner, central Excise Gwalior Division, Lashkar, Gwalior (MP)-474001

5. Commissioner, Central Excise, Bhopal Division

6. Commissioner, Central Excise, Sagar Division, 470002

- Respondents

(By Advocate –**Shri Himanshu Shrivastava**)

O R D E R (O R A L)

By Navin Tandon, AM:-

None for the applicant.

2. It is seen that neither the applicant nor the counsel for the applicant has put appearance for last three consecutive occasions

i.e. on 07.03.2019, 03.07.2019 & 25.09.2019. Again there was no representation today.

3. It seems that the applicant is not interested in pursuing the matter further.

4. Resultantly, the Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member